

Seventeenth Loksabha

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Title: Request the government to correct its mistake while answering the question on a resolution for forming a Legislative Council in Odisha.

SHRI BHARTRUHARI MAHTAB (CUTTACK): Thank you, Sir. I would like to draw the attention of this House and also of the Minister that the Odisha Legislative Assembly had passed a resolution for forming a Legislative Council, and this was done three years ago. The resolution was sent to the Union Government for action because ultimately it is the Central Government which has to move a Bill in the Parliament. Then only, a State can form its Council. But very recently, the Law Minister has said in the House, in the Parliament that as per record, no such resolution has been received by the Government. This is very strange. This demonstrates that one Ministry does not know what the other Ministry has.

As Members of Biju Janata Dal Parliamentary Party, we have come with the resolution and have met the Home Minister. Ultimately, it is the Home Ministry which has to move the resolution in the Parliament. I think, the former Law Minister is very much present here. This was done in the 16th Lok Sabha.

So, it is very strange and I draw the attention of the Government, through you, Sir, that such type of mistake in answering relevant questions should not at all be in this manner, in a lackadaisical manner. There has been a resolution by the State Assembly. Today, I would say that the Speaker of the Odisha Legislative Assembly has come out categorically on which date the resolution was passed and on which day

the resolution was sent to the Union Government. This is very strange. I believe that the Union Government will correct its mistake while answering that question.

Thank you, Sir.

17.43 hrs

(Shri Kodikunnil Suresh *in the Chair*)